

By E-Mail / ~~SPED POST~~

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-5/2020/ 5761 /A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati the 23<sup>rd</sup> June, 2023.

Sub: **Permission to visit Maldives.**

Ref:- Your letter No. DJ.SSM-1.3/Esstt/2021-2023/525/E dated 21.06.2023,

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted permission to visit Maldives, **during holidays**.

Thanking you.

Yours faithfully,

slj-

**REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-05/2020/5762/A dated. 23.06 2023**

Copy to :

1. The Project Manager, Gauhati High Court, Guwahati for information with request to send the letter by E-Mail to the officer concerned.

*23/6/2023*  
**REGISTRAR (VIGILANCE)**